

- 3 Auxiliary warning system for giving advance warning about signals at danger to driver of the running train and stopping the train if the driver does not respond within the pre-determined time interval has already been commissioned on Bombay suburban sections.
- 4 Upgradation of track structure has been done by using heavier rails & concrete sleepers.
- 5 The track is maintained by Tie tamping and ballast cleaning machines. Track is also now being laid with track renewal trains and portal cranes.
- 6 For monitoring of the track geometry and running characteristics of the track, sophisticated track recording cars, oscillograph cars and portable accelerometers are being progressively used.
- 7 Maintenance facilities for Coaches & Wagons have been modernised.
- 8 To prevent cases of cold breakage of axle, ROH Depots have been equipped with ultrasonic testing equipment for timely detection of cases of flaws developing in the axles.
- 9 Training facilities for drivers, guards and other staff connected with train operation have been modernised. Drivers are being trained on simulators.
- 10 Performance of the staff is constantly monitored. The staff whose knowledge of rules is found deficient are counselled and are sent for refresher training.

[Translation]

Gauge Conversion of Agra-Bandikui Line

677 SHRI GANGA RAM KOLI .
SHRI GIRDHARI LAL BHARGAVA
SHRI BHAGWAN SHANKAR RAWAT .

Will the Minister of RAILWAYS be pleased to state

- (a) whether the Government postponed conversion of the Agra-Bandikui rail line into broad gauge line,
- (b) if so, the reasons therefor, and
- (c) whether the Government propose to resume this work during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir

(b) Does not arise

(c) Preliminary works are already in progress.

[English]

Revamping of Police/Traffic Police Set-Up in Delhi

678 DR RAMKRISHAN KUSMARIA
SHRI PRABHU DAYAL KATHERIA

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Government have approved the proposal to revamp the police/Traffic police set up in Delhi;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) to (c) Sanction for the creation of 1102 posts in various ranks in the Delhi Police was accorded on 27.5.96 for better traffic management.

[Translation]

State Pollution Control Boards

680 SHRIMATI SHEELA GAUTAM
SHRI RAMESHWAR PATIDAR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether there is any scheme under consideration of the Government to raise the status of State Pollution Control Boards with the aid of World Bank, and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) and (b) No, Sir. However, for strengthening of State Pollution Control Boards, financial assistance under the World Bank funded project is being provided, especially, for the augmentation of infrastructural facilities, human resource development etc.

[English]

Wagons in Tripura

681 SHRI BAJU BAN RIYAN : Will the Minister of RAILWAYS be pleased to state

(a) the number of wagons for Tripura allotted by the Railway for transportation of essential commodities and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Wagons for Tripura unloaded monthwise during